

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 755 of 2020

In the matter of:

Sanjay Kumar Choudhary

....Appellant

Vs.

Creative Infraheights Pvt. Ltd. & Anr.

....Respondents

Present

For Appellant: Ms. Shankari Mishra, Mr. Sumeet Kaul, Advocates.

**For Respondents: Mr. Pawan Kumar Ray, For RP.
Mr. Vipul Talwar, for R-1.**

ORDER
(Virtual Mode)

08.03.2021: When the case was called out Learned Counsel appearing on behalf of Appellant Mr. Sumeet Kaul submitted that he has been indulged in this matter recently. Due to which he needs some time to study the case. Prayer allowed.

Learned Counsel for the Respondents are present.

Learned Counsel for the Resolution Professional are also present.

List this matter for further '**Hearing**' on **7th April, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

Sim/Kam